

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 178 OF 2016 & IA NO. 389 OF 2016**  
**APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016**  
**APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016**  
**APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016**  
**APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016**  
**APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016**  
**APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016**  
**APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016**

**Dated: 8<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016**

**Torrent Power Ltd. .... Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1  
Mr. S.R. Paney, Legal Adviser  
Mr. S.T. Ananda for GERC

**APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016**

**Torrent Power Ltd. .... Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan

:2:

Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

Mr. M.G. Ramachandran,  
Ms. Poorva Saigal and  
Mr. Shubham Arya for R-2

**APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016**

**Torrent Power Ltd. .... Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

**APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016**

**Torrent Power Ltd. .... Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

**APPEAL NO. 183 of 2016 & IA NO. 396 of 2016**

**Torrent Power Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

**APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016**

**Torrent Power Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

Mr. M.G. Ramachandran,  
Ms. Poorva Saigal and  
Mr. Shubham Arya for R-2

**APPEAL NO. 185 of 2016 & IA NO. 399 of 2016**

**Torrent Power Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

:4:

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

**APPEAL NO. 186 of 2016 & IA NO. 401 of 2016**

**Torrent Power Ltd. .... Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,  
Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri and  
Mr. Hemant Singh for R-1

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **21.03.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**

dk/jps

**(Justice Ranjana P. Desai)**  
**Chairperson**